

F.No. 01(15)/Roster/CESTAT/2011  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated :04.11.2011

**ORDER No. 226 of 2011**

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 213 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 17.11.2011 at 10.30 A.M. Hon'ble Ms. Archana Wadhwa, Member (Judicial), Hon'ble Mr. Rakesh Kumar, Member (Technical) and Hon'ble Mr. Mathew John, Member (Technical) wil hear Larger Bench Matter E/618/2010 M/s Kumar Arch. Tech. P. Ltd. Vs. CCE Jaipur.

Immediately after Larger Bench is over Regular Bench will be taken up.

**By Order**

  
**(S. Chandran)**  
**Registrar**

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**Registrar**